

**IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION**

CIVIL APPEAL NO(s). 8598 OF 2001

REGIONAL PROVIDENT FUND COMMNR. & ORS.Appellants

VERSUS

**MADATHUPATTI WEAVERS CO-OP. PRODUCTION
AND SALES SOCIETY LTD.Respondent**

ORDER

Heard learned counsel for the parties.

**We do not find any ground to interfere with the impugned order of the
High Court.**

The Civil Appeal is dismissed with no order as to costs.

**.....J.
(TARUN CHATTERJEE)**

**.....J.
(HARJIT SINGH BEDI)**

**NEW DELHI,
February 20, 2008.**